

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **28.09.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

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3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

10:25 AM

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Pronouncement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Ltd Vs UCO Bank & Anr	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
2.	Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025	Tamilnadu Mercantile Bank Ltd Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari R1 Mr. P Prashanth- R2
3.	Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 To dispense with IA No. 94/2025	Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt Ltd & Anr. WITH	Mr. Rajendran Raghavan	Ms. S Umamaheswari - R1
4.	Comp App (AT) (CH) (Ins) No. 21/2025 For Stay IA No. 96/2025 To Dispense with IA No. 97/2025	Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd. WITH	Mr. Rajendran Raghavan	

5.	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs S Muthuraju Erstwhile Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors	Mr. P Prashanth Mr. Gautam S. Raman	Mr. Rohan Rajasekaran- R1 Ms. S Umamaheswari - R3

10:30 AM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Being Mentioned

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 422/2026 For Additional Docs. IA No. 1191/2026 For Stay IA No. 1192/2026 For Exemption IA No. 1193/2026	Rythm Jain through Her Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
2.	Comp App (AT) (CH) (Ins) No. 424/2026 For Stay IA No. 1195/2026 For Exemption IA No. 1196/2026 For Additional Docs. IA No. 1197/2026	Sansar Investment & Finance Company Pvt Ltd., through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
3.	Comp App (AT) (CH) (Ins) No. 425/2026 For Stay IA No. 1198/2026 For Exemption IA No. 1199/2026 For Additional Docs. IA No. 1200/2026	Lakshmi Fiberlok Pvt Ltd through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
4.	Comp App (AT) (CH) (Ins) No. 426/2026 For Exemption IA No. 1206/2026 For Stay IA No. 1207/2026 For Additional Docs. IA No. 1208/2026	Sachin Saigal through his Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay WITH	Mr. Ankur Goel	
5.	Comp App (AT) (CH) (Ins) No. 427/2026 For Exemption IA No. 1212/2026 For Stay IA No. 1213/2026 For Additional Docs. IA No. 1214/2026	Garg Industries through its Proprietor BM Garg Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay	Mr. Ankur Goel	

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 508/2026 For Exemption IA No. 1432/2026 For Stay IA No. 1433/2026	Saranyu Power Trading Pvt Ltd Vs MS Mano Ranjani, IRP of India Power Corporation Ltd.	Mr. Polkampally Pavan Kumar Rao	
7.	Comp App (AT) (CH) (Ins) No. 515/2026 For Stay IA No. 1464/2026 For Exemption IA No. 1465 & 1466/2026	Mahila & 2 Ors. Vs Renahan Vamakesan Liquidator of Axiomata Elevators Pvt Ltd & 2 Ors.	Mr. Avinash Krishnan Ravi	
8.	Comp App (AT) (CH) (Ins) No. 516/2026 For Exemption IA No. 1468/2026 For Urgent Listing IA No. 1469/2026 For Stay IA No. 1470/2026	Vivek Kumar Ratakonda, Resolution Applicant of Baron Infotech Ltd Vs Ahalada Rao Vummenthala, RP of Baron Infotech Limited & 2 Ors.	Ms. Pavni Dada	Ms. Janani Shankar For Caveator
9.	Comp App (AT) (CH) (Ins) No. 519/2026 For Stay IA No. 1474/2026 To Dispense with IA No. 1476/2026 For Urgent Hearing IA No. 1477/2026	Organomix Ecosystems Pvt Ltd., Rep by its Director, Dhanabal Kuppusamy Vs Indo Spirits	Mr. R Vidhya Shankar	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 1311/2026 (For Condone Delay) & IA No. 1312/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 465/2026 For Stay IA No. 1310/2026 For Additional Docs IA No. 1313/2026	Late Veronica Mary Machado, Rep by her Legal Rep Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd WITH	Mr. Ajesh Kumar Shankar	
11.	IA No. 1314/2026 (For Condone Delay) & IA No. 1316/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 466/2026 For Stay IA No. 1315/2026 For Additional Docs IA No. 1317/2026	Late Veronica Mary Machado, Rep by her Legal Rep Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd	Mr. Ajesh Kumar Shankar	

12.	IA No. 669/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 155/2026	The Assistant Commissioner of Customs Vs Rajendra Prasad Tak Liquidator for KVK Nilachal Power Pvt Ltd & 4 Ors WITH	Ms. Bokaro Sapna Reddy	Mr. Surya Teja SS Nalla R2
13.	IA No. 671/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 156/2026	The Assistant Commissioner of Customs Vs UCO Bank & 4 Ors	Ms. Bokaro Sapna Reddy	Mr. Surya Teja SS Nalla R1
14.	IA No. 587/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 204/2026	Bank of Maharashtra Vs V Nalini & 2 Ors	Mr. T Ravichandran	
15.	IA No. 1420/2026 (For Intervention) in Comp App (AT) (CH) (Ins) No. 252/2026 For Stay IA No. 697/2026 For Exemption IA No. 698 & 717/2026 (Interim Order)	Arjun Govind Raghupathy, Suspended Director of BGR Energy Systems Ltd Vs National Asset Reconstructions Company Ltd & Anr	Mr. Pradeep Joy	Mr. Vinod Kumar For Caveator
16.	IA No. 1479/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 268/2026 For Stay IA No. 755/2026 For Exemption IA No. 756/2026 (Interim Order)	Mariyala Jagan Mohan Suspended Director & Shareholder of Spectra India Ecoprojects Pvt Ltd Vs Aditya Birla Capital Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	
17.	IA No. 1111/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 337/2026 For Stay IA No. 959/2026 For Additional Docs IA No. 1328/2026	Karan Tibrewala, Director, Shrishti Electricals Pvt Ltd & Anr Vs Kamlesh Kumar Singhania & 3 Ors.	Mr. VN Balakishore	
18.	Comp App (AT) (CH) (Ins) No. 408/2026 For Stay IA No. 1167/2026	Sithagari Ramesh Reddy & 29 Ors Vs Kamlesh Kumar Singhania, RP of Sahiti Infratec Ventures India Pvt Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. Pranay Agarwal R1
19.	IA No. 1472/2026 (To Implead) & IA No. 1483/2026 (For Intervention) in Comp App (AT) (CH) (Ins) No. 332/2026 For Stay IA No. 956/2026	Koneru Hemantha & 2 Ors. Vs SVNR Infra, Rep by its Managing Partner Chandur Rajendar & 12 Ors. WITH	Mr. Avinash Krishnan Ravi	Ms. Vindhya Vasini R1 Mr. G Bhupesh R3 Ms. Lily Francis R4-R7, R9-R13

20.	Comp App (AT) (CH) (Ins) No. 410/2026 For Stay IA No. 1170/2026	Sithagari Ramesh Reddy & 29 Ors Vs SVNR Infra Rep by Managing Partner, Chandur Rajendar & 2 Ors.	Mr. Pranav Gopalakrishnan	Ms.Vindhya Vasini R1 Mr. Pranay Agarwal R2
21.	Comp App (AT) (CH) (Ins) No. 441/2026 For Stay IA No. 1254/2026 (Interim Order)	Gulam Mustafa Erst. Managing Director of Gulam Mustafa Enterprises Pvt Ltd Vs India Housing Fund & 2 Ors. WITH	Mr. Arjun Rao	Ms. Deepika Murali Ms. Shankari Mishra Mr. Maulik Chokshi R3
22.	Comp App (AT) (CH) (Ins) No. 382/2026 For Stay IA No. 1093/2026 (Interim Order)	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd WITH	Mr. Arjun Rao	
23.	Comp App (AT) (CH) (Ins) No. 385/2026 For Stay IA No. 1103/2026 (Interim Order)	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Limited WITH	Mr. Arjun Rao	
24.	Comp App (AT) (CH) (Ins) No. 102/2026 For Exemption IA No. 307 & 309/2026 For Stay IA No. 308/2026 (Interim Order)	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	Mr. Bendi Raviteja
25.	Comp App (AT) (CH) (Ins) No. 387/2026 To dispense with IA No. 1117/2026 For Direction IA No. 1118/2026 (Interim Order)	Frontline Enterprises Limited Vs Anand Mohan Pandeya, RP of Sri Nagakrishna Chemicals Ltd & Anr.	Mr. T Ravichandran	Mr. Amir Bavani R1
26.	Comp App (AT) (CH) (Ins) No. 389/2026	Supreme Plascare India Pvt Ltd Vs Shiroo Polymers Pvt Ltd	Mr.Rohan Rajasekaran	

Notice before Admission

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) (Ins) No. 298/2026 For Stay IA No. 846/2026	Devendiran Kuppan, Suspended Director of Nico Allen Infrastructure Pvt Ltd Vs Sany Heavy Industries India Pvt Ltd	Mr. Rohan Rajasekaran	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Restoration (AT) (CH) No. 16/2026 in Comp App (AT) (CH) No. 148/2025 (With defects) Delay in refiling IA No. 1244/2026 For Condone Delay IA No. 1245/2026	A Shirany Gomez Vs Aanandham Property Developers Pvt Ltd & 21 Ors	Mr. Rohan Rajasekaran	

Admission – Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 150/2026 For Stay IA No. 461/2026	VAR Electrochem Pvt Ltd (Auction Purchaser) Vs The Commissioner, Telangana Industrial Infrastructure Corporation Ltd & Anr.	Mr. Praveen Jain	
B. Without Interim Order				
30.	Comp App (AT) (CH) (Ins) No. 590/2025 For Stay IA No. 395/2026	Chandrashekar Hariharan & Anr. Vs Vistra ITCL India Ltd & 3 Ors	Mr. K Gowtham Kumar	Mr. Raghuram Manchi, RP/R4
31.	Comp App (AT) (CH) (Ins) No. 196/2026	Jaldhi Overseas Pte Ltd Vs Anand Transport Pvt Ltd	Mr. Deepak Narayanan	Mr. G Guruprasath

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
32.	Contempt Case (AT) No. 07/2019 in Comp App (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Anirudh Wadhwa R1
33.	Contempt Case (AT) No. 08/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr	Mr. Ajay Gagger	Mr. Yogesh Jagia R1

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
35.	Comp App (AT) (CH) (Ins) No. 152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
36.	Comp App (AT) (CH) (Ins) No. 154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
37.	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt Ltd & Anr	Mr.AG Sathyanarayana	Mr. Avinash Krishnan Ravi- R1 Mr. NP Vijaykumar R2
38.	Comp App (AT) (CH) (Ins) No. 350/2023	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs Nathella Prapanna Kumar, Suspended Director of the Corporate Debtor & 3 Ors. WITH	Mr.AG Sathyanarayana	Mr. Pawan Jhabakh R4 R5
39.	Comp App (AT) (CH) (Ins) No. 172/2024	R Raghavendran Liquidator of Nathella Sampath Jewellery Pvt Ltd Vs The Joint Director, Directorate of Enforcement	Mr.AG Sathyanarayana	Mr. P Sidharthan, Spl Public Prosecutor

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No. 606/2024 For Exemption IA No.607 & 608/2024	Ammon Holdings Pte Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. Arun Karthik Mohan	Mr.AG Sathyanarayana

41.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025 For Additional Docs IA No. 1569/2025 (Interim Order)	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors. WITH	Ms. Deepika Murali	Mr. K Manivannan R1
42.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025 For Additional Docs IA No. 858/2026	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors.	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
43.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aban Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh R1
44.	Comp App (AT) (CH) No. 39/2026 For Stay IA No. 533/2026	Shankar Govindaswamy, Shareholder in Bionutriz Pvt Ltd Vs Aneesh Kumar & Anr	Mr. Atul Madhavan	Mr. I, Parameshwar G Bhat, PCS - R1 Mr. Pravin Rathinam R2
45.	Comp App (AT) (CH) (Ins) No. 228/2026 For Stay IA No. 634/2026	Ashwinkumar Kantilal Kamdar, Suspended Director of Prince Foundation Ltd Vs Malco Gems & Anr.	Mr. KK Vijay Vigneshwar	Mr. J Manivannan R1

B. Without Interim Order

46.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	
47.	Comp App (AT) (CH) No. 161/2025 For Additional Docs. IA No. 1699/2025 For Interim Relief IA No. 1700/2025 For Direction IA No. 1701/2025	Deepak Ramakrishna Vs SRS Travels & Logistics Pvt Ltd & 2 Ors.	Mr. AM Sridharan	Mr. S Vivekananda R1-R3
48.	Comp App (AT) (CH) (Ins) No. 473/2025 For Stay IA No. 1342/2025	Thomas Pangaraj Vs Sripriya Kumar, RP of Perfect International Fabricators Pvt Ltd & Anr WITH	Mr. S Rajmakesh	Mr. ML Ganesh R1 Mr. Athiban Vijay R2
49.	Comp App (AT) (CH) (Ins) No. 485/2025 For Stay IA No. 1379/2025	Thomas William Pangaraj Vs Sripriya Kumar, RP Perfect International Fabricators Pvt Ltd & Anr.	Mr. S Rajmakesh	Mr. ML Ganesh R1 Mr. Athiban Vijay R2

50.	Comp App (AT) (CH) (Ins) No. 123/2026 For Stay IA No. 385/2026	Dharamshi K Patel Vs Indian Bank & Anr. WITH	Mr. G Vairava Subramanian	Ms. V Rajeswari R1
51.	Comp App (AT) (CH) (Ins) No. 124/2026 For Stay IA No. 386/2026	Kishore D Patel Vs Indian Bank & Anr.	Mr. G Vairava Subramanian	Ms. V Rajeswari R1
52.	Comp App (AT) (CH) (Ins) No. 201/2026 For Direction IA No. 575/2026 For Exemption IA No. 576/2026 For Stay IA No. 577/2026	Sathyamoorthy Sai Prasad, Suspended Director of Positive Housing Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr	Mr. Chandramouli Prabhakar	Mr. Saket Bahuguna R1

12:30 PM

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) (Ins) No. 369/2026 For Stay IA No. 1049/2026	Amandeep Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramanian	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
54.	Comp App (AT) (CH) (Ins) No. 442/2026 For Stay IA No. 1255/2026	Kulwant Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramanian	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
55.	Comp App (AT) (CH) (Ins) No. 461/2026 For Stay IA No. 1304/2026	Ishpal Kaur Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramanian	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
56.	Comp App (AT) (CH) (Ins) No. 462/2026 For Stay IA No. 1305/2026	Gurvinder Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramanian	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
57.	Comp App (AT) (CH) (Ins) No. 464/2026 For Stay IA No. 1309/2026	Gurvinder Kaur Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramanian	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
58.	Comp App (AT) (CH) (Ins) No. 467/2026 For Condone Delay IA No. 1318/2026 For Stay IA No. 1319/2026	Veena Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramanian	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2

59.	Comp App (AT) (CH) (Ins) No. 468/2026 For Stay IA No. 1320/2026	Manjeet Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
60.	Comp App (AT) (CH) (Ins) No. 469/2026 For Stay IA No. 1321/2026	Surinder Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr. WITH	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1 Mr. Avinash Krishnan Ravi R2
61.	Comp App (AT) (CH) (Ins) No. 474/2026 For Stay IA No. 1341/2026	Inderjeet Singh Bhatia Vs The Assistant General Manager, State Bank of India & Anr.	Mr. R Bharadwajarama Subramaniam	Mr. ML Ganesh R1
B. Without Interim Order				
62.	Comp App (AT) (CH) (Ins) No. 380/2024	State of Tamil Nadu Commercial Tax and Registration Dept. Rep by T Saravanakumar, Asst.Commissioner Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd & Anr WITH	Mr. P Sathish	
63.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by S. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Steel & Allied Industries Ltd & 4 Ors WITH	Mr. P Sathish	Mr. Ravi Rajagopalan R2- R4 Mr. Pranav Gopalakrishnan R5
64.	Comp App (AT) (CH) (Ins) No. 171/2025	Assistant Commissioner, PN Palayam Circle, Commercial Taxes Dept., Govt. of Tamil Nadu Vs Rocksand Minerals Pvt Ltd & 7 Ors	Mr. P Sathish	Mr. Pranav Gopalakrishnan R1 Mr. Ravi Rajagopalan R6-R8
65.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu, Commercial Taxes & Registration Department, Rep by Deputy Commissioner (ST) (IV) Vs S. Rajendran, RP of Empee Distilleries Ltd & Anr	Mr. P Sathish	

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
66.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019) Part-Heard	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
67.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019) Part-Heard	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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2. Website: www.nclat.nic.in